

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.477/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company		Pincers Commodities Pvt.Ltd. -Vs- Registrar of Companies, WB		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	YATIKA PRATAP BISWAS, Adv	ORDER	fehr	

Ld. Counsel for the appellant is present.

The petition is filed under Section 252(3) of the Companies Act, 2013 against the order of the ROC WB dated 09.06.2017. As the appellant has not filed the certified copy of the order passed by the ROC WB dated 09.06.2017, petitioner is directed to file a copy of the order passed by the ROC where the name of the company is listed. A certified copy of this order may be issued to the petitioner so that he can obtain certified copy from the office of the ROC. It is directed to issue notice to the ROC. Petitioner is further directed to serve copy of the notice to ROC who may file their reply within 30 days of receipt of this order.

Listed on 8th November 2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)